

का اعلان تھا اس کو معاف ہونا چاہیے اور
ان ممبروں کو بھوکا مرنے سے بچانے
کے لئے جو واجب سے مدد ملنی چاہیے۔
وہ ملنی چاہیے۔ اس کی ویلہ تھا اس کے
مادرم سے ہونا چاہیے۔ یہی ہمارا
کہنا ہے۔

THE APPROPRIATION (NO. 3) BILL,
1994,
THE APPROPRIATION (NO. 4) BILL,
1994

&

THE APPROPRIATION (NO. 5) BILL,
1994—CONTD.

THE DEPUTY CHAIRMAN: Now,
we will have the Appropriation Bills.

Some discussion is left over. We have
two other Bills also which we have to
pass today—the Comptroller and Auditor
General's (Duties, Powers and
Conditions of Service) Amendment Bill,
1994 and the Salaries, Allowances, Leave
and Pensions of the Officers and Servants
of the Delhi High Court Bill, 1994. These
are the two Bills.

مولانا ابوبکر اللہ خان آجملی (اتر پردیش):
میدم: ایک منٹ۔

مولانا عبید اللہ خان اعظمی: میڈم—
ایک منٹ۔

THE DEPUTY CHAIRMAN: I am
sorry. Please sit down. I am sorry that
you interrupt me when I am speaking.

آپ لوگ سمجھتے کیوں نہیں؟ آپ बीच में क्यों
دخل दे रहे हैं?

مولانا ابوبکر اللہ خان آجملی: آپ نے مंत्री
جی سے کہا تھا (بھیجنا) کپڑے والے मामले کے
مورالیک، میں سوچا کہ وہ کبھی نہ آئے۔

*Transliteration in Arabic Script.

20—33 GIPMR/96

مولانا عبید اللہ خان اعظمی: آپ نے
منٹری جی سے کہا تھا "مداخلت"۔ میڈم
وہ معاملے کے متعلق۔ میں نے سوچا کہ
وہ کہیں نہ جاتے۔

उपसभापति: बैठते हैं। एक बार मैंने मंत्री जी
से कह दिया तो यह कोई जरूर नहीं कि मैं उनकी
ऊठक-बैठक कराऊँ, वे खड़े हो कर बोलें। यह कोई
तरीक़ा है हाऊस को चलाने का। जब मैं कुछ बोल रही
हूँ, वह मामला खत्म हो गया, मैं एम्प्रोप्रियेशन की बात
कर रही हूँ और आप लोग इस कदर अजीब बात करते
हैं, अगर मुझ में बर्दाश्त की ताकत नहीं हो तो
I am afraid I will become mad. I am
honestly saying this. The way you behave
is very unsatisfactory. I am trying to
streamline the House, जिसमें आप सब का
स्पेशल मेशन हो सके 15 लोगों ने स्पेशल मेशन दिये
हैं। किस तरह से हाऊस चले। इसमें आप लोगों का ही
फायदा है, मुझे कोई फर्क नहीं पड़ता। मैं तो रात के 12
बजे तक बैठूंगी अगर आपको बैठना है तो।

Mr. Ashok Mitra, before I call you, I

want to announce that we have one
hour's time left with us. Within this one
hour, we must get over the
Appropriation Bills. By 3.00 p.m., we
should finish this business. The other two
Bills should be got over by 6.00 p.m. We
must finish all the legislative business and
then we will have the Special Mentions.

SHRI JAGDISH PRASAD MATHUR
(Uttar Pradesh): Cannot we take up the
Special Mentions before 6.00 p.m.?

THE DEPUTY CHAIRMAN: They
can be taken up earlier also. We will take
up the Special Mentions as soon as the
two Bills are passed but not later than
6.00 p.m.

श्री जगदीश प्रसाद माथुर: साढ़े पांच बजे कर
दीजिये। स्पेशल मेशन रहते हैं इसलिए कुछ गुंजाइश दे
दीजिये। साढ़े पांच कर दीजिये।

DR. BIPLAB DASGUPTA (West Bengal): Madam, please agree with him that they can be taken up between 5.30 p.m. and 6.00 p.m.

THE DEPUTY CHAIRMAN: We will take up the Special Mentions as early as possible but not later than 6.00 p.m. Okay.

Mr. Mitra, will you please start your speech? You have nine minutes' time. Your speech was not complete. There are nine minutes left for you to complete your speech. You please start now.

DR. BIPLAB DASGUPTA: Madam, he has got 10 minutes' time.

THE DEPUTY CHAIRMAN: Whatever Mr. Mitra wants to say, he can say within 10 minutes.

SHRI ASHOK MITRA (West Bengal): Madam Deputy Chairman, as I make a non-partisan survey of the empty benches, I realise that there is very little interest or passion left for the Appropriation Bills. Still a courtesy to the Minister of State who is sitting here and also because it is important that certain things should be placed on record here, I rise to speak.

What are appropriations? Appropriations are appropriations of money from the people of India by the Government of India through the Ministry of Finance. What are appropriations for? Certain commitments have been made by the Government of India and the Ministry of Finance on

behalf of the Government of India. These appropriations are supposed to honour those commitments and this is why I say the following.

The Vice-Chairman (Shri Satish Agarwal) *in the Chair.*

A drama has been enacted in this country for the last three years. We know the Ministry of Finance has taken the entire nation for a ride. But, I keep asking myself whether the Ministry of Finance has been taken even the rest of the Government for a ride and the entire ruling party for a ride. What were the things that were said 3 years ago? Three years ago they said, give us three years; milk and honey will flow in the country, rise in prices will be reduced to zero level, inflation and deficit-financing would be drastically pruned; investments will flourish in agriculture and in industry; foreign investment will come rushing and the rate of growth and exports will zoom. Now we can check up on all that. We are back to double-digit inflation and if the foreign money of the kind that is coming in continues to come in, one does not know where the rate of inflation will stop. 15% or 20% by the end of the year. The kind of money that they think will come in twenty six billion dollars from outside, then what will be the rate of price increase in the country? You have to exchange this money for domestic money and this domestic money will be fed into the domestic money supply and therefore, prices will rise.

Back to double-digit inflation. Investment rate or capital formation is down in agriculture, down in industry, the production of capital goods is going down from month to month and from year to year. Capital formation is down not just in industry but also in

agriculture, not only in the public sector but also in the private sector. Private sector investment depends upon public sector investment, this has been the tradition in this country. You take industrial growth. Barely, six months ago, the Minister of Finance read out his Budget speech. It was a string of beautiful fiction; the rate of industrial growth in 1993-94 will touch 4%. I have a reply from the hon. Prime Minister to a question in the House where he said it is only 2.1%. The Third Five Year Plan said that in each year of the Third Plan, the rate of growth will be more than 8%. So, is stagnation in industry. Agriculture, not on account of the Ministry of finance, but because of the bounty of nature, has helped us and that is what is giving us some relief. It is also giving some relief to the Ministry of Finance. But, one good fortune is not to be expected forever. I said the rate of investment of overall capital formation, has come down from 25% of GDP to around 20%. What did we get from outside? Yes, I know that they will mention about 17, 18 or 19 million dollars have come in. Now, how much out of this has gone into productive investment? What are the figures? Last month, at long last, there was a reluctant confession by the Minister of Finance that only 640 million dollars had come in for actual productive purposes. It is less than Rs. two thousand crores, or Barely $\frac{1}{4}$ th of one per cent of our GDP. So, what have we lost? We have lost 3% on account of savings according to official figures of the Government of India and we have through foreigners $\frac{1}{4}$ th of 1%. So, there is a genuine economic crisis in the country; the crisis of lack of investment, the crisis of prices going up, the crisis of some foreign money coming in search of adventures in the country. they want to make some quick buck whatever it be, 17, 18, 19 billion dollars. Look at the composition of this. What is the enduse of the money that has come in? the bulk of it operated by so-called institutional investors. They have come

not to invest in our industry but to invest in the share market. Let the share prices go up, let there be another Scam and once prices go up, they will recover their capital gains.

Sir, one can say that out of this 19 billion dollars, 12-13 billion dollars consists of speculative money. In the United States of America, you get hardly 4% as return on short-term capital. You come to India, you have an obliging Government which opens up the share market for your manipulation, they manipulate, they zoom up the prices, they boost the share prices and sooner or later, they are going to realise the capital gains. So, this money may disappear one of these days once the adventures from outside decide to set up another scam by with drawing dollars. Our own industrialists have borrowed from the European Market or elsewhere—Euroissues, and GDRs. You have been advised by the World Bank, another foreign entity, that capital is scarce in the country. Therefore, you should check up your rate of interest; 17, 18, 19 or 20% should be the rate of interest for our capital. At the other end, industrialists are getting this capital from Europe and elsewhere because there is little of investment activity even in Europe. There is recession. You are getting funds at 7-8% interest there. And you are retiring your domestic debt. That is about all. 640 million dollars is the total quantum we have found by way of foreign investment. You may ask: All right, where has it gone? —This productive investment which works out to 1800—1900 crores of rupees. If you put a question to the Finance Minister, he would smartly reply, "We do not keep such statistics." That is a very convenient answer; they do not keep the statistics. Because, there is money invested in McDonald's invested, in Coca Cola, invested in Pepsi. I read in the newspaper that some clothier's, from Oxford Street are coming so that they can stitch elegant suits for our rich.

No doubt, they come with some money

and that is all we are getting out of 640 million dollars. Your only advantage is that, perhaps, beyond January 1996, you will not be in Government and someone else will have to pay for your sins. Those who are acting as commission agents for these foreign adventurers, are getting a little bit more, they are enjoying high life, they constitute may be 10% of the community or 15%, in a country where 40% of the people go without food at the end of the day, in a country where roughly 45% are still without shelters, and suffer from lack of nutrition. Over the last couple of budgets some ritualistic statements about how we are going to spend in social expenditure. But what have we in fact done? See the Human Development Report of the World Bank. You can cheat our own people but you cannot cheat outsiders. They see through what is happening in our country. By and large, the people are not getting anything out of what you are doing. They are just waiting, without much hope, for a better tomorrow. What does the Finance Minister say?— "Yes, three years have gone by; give us another three years. At the end of another three years, there will be milk and honey flowing in the country." I would only hope that you will not last for three years and that something will happen to make the country return to the rule of sanity. The other day I was travelling from Calcutta to Delhi. I took out a fortnightly, an economic fortnightly, which strongly believes in the kind of economic reforms which the Finance Ministry is advocating.

2.00 P.M. I opened the editorial which summarises all that has happened in the course of the last three years is. You draw a perpendicular line from the east of Kanpur, up from the Himalayas, down to Cape Comorin, and you find that 95 per cent of the investment that has taken place over the past three years has taken place west of that line, 90 per cent of the foreign investment too has taken place on the west of that line. But 95 per cent of

lockouts are on the east of the line, 90 per cent of the unemployment in the country is on the east of the line. This is the frightening situation that there is very little of development, there is very little of investment, there is very little of employment growth. About employment, the promise was that there will be additional employment for ten million every year. We have figures of employment growth in the organised sector. In the organised sector, there is actually total stagnation of employment. The Government claims to have created employment in the rural sector. It is very convenient to say so because you can neither prove nor disprove whether there has been any employment growth in the countryside. What are we doing to ourselves? Does somebody within the ruling party ever think about such things? Why is it that to the east of this so-called fictional line, people are getting agitated? Why is it that wretched people like us the Communists come to power in these States? This is because you have betrayed, you have betrayed the trust of the nation. You said that you will lead the country grow into prosperity; you also said that this prosperity will be evenly distributed. You promised to have a Union Government which will bring the nation together. You have not done that. Instead what are you doing? By listening to the dictates foreigners in the course of the past three and a half years, you have furthered alienate the majority of the people. I cannot go into all this; I know the time limit. I want just to draw your attention to something else. It is not that we have had no growth, it is not that we have no investment, it is not even that our foreign debt has grown to 92 billion dollars, which is close to 45 per cent of our national income. At the drop of the hat, the Finance Minister would mention about 17 billion dollars of foreign exchange balances. It will never be mentioned that we have 92 billion dollars of foreign debt, and to service that debt we have to shell out 8 to 9 billion dollars

each year. That is not the end of the story. The fact that there is no growth of employment is not the end of the story. The fact that we are in a morass of economic depression is not the end of the story. The fact that we have had occasional bank scams is also not the end of the story either. There is a linkage of this kind of bank scams with some thing else, and which is the product of this so-called economic reforms. The other day, our distinguished colleague from Gujarat, Shrimati Patel, was very much agitated about an obscene advertisement in a journal. Do we realise to what is happening to our structure of morality? The only idea that is honoured around the country these days, whether you read the newspapers or you read the statements of the people, is that only money matters. Grab money. Make money. A high rate of return is all. Make a profit. How does it matter in what manner you like to have it? And this is the kind of civilisation we have reached where only money matters. We think that with money, we can purchase anything, with money we can purchase a Member of Parliament, with money we can purchase a Minister, with money we can purchase the decision on a project, with money we can purchase the modesty of our young girls. This is what is happening. And we have these so-called foreign television channels. Our people have no food in their bellies, no clothes on their bodies, but our Government has ensured that 95 per cent of our villages are covered by television channels for being watched. And the poor villagers watch all this visage of what is happening in distant countries—you can have so much wealth, so much clothing, so much jewellery, so many motor cars, so many appliances—Don't blame them if they want to reach out to them. You cannot blame them if they want to reach out to that kind of living, because you have invited them to that kind of living. There by, you are really giving birth to a generation of criminals—"I must reach

that standard of living. If the Government does not arrange for extra investment, extra growth, extra employment, that is, employment for me, then I will take to banditry, I will take to murder and mayhem." I am not mentioning this thing from a narrow, partisan point of view. I would like to appeal to the ruling party Members—what are we doing to our land, to our people and to our sense of morality?

Let us not mention the scam, because we can assume that in due course Parliament will have an opportunity to sit in judgement on the guilty parties. The kind of solutions, that the Government offers are however; "Oh! Yes, there are irregularities in the financial system, we will take care of them; we had appointed a Committee and that Committee made certain recommendations." What has the Committee recommended? What does the scam prove? The scam proves only one thing, that in our economic system, in our financial system, we need more regulations, not less. We cannot put our trust on the crooks who operate in the share market. They have to be regulated. The banks have to be regulated. The foreign banks have to be regulated. What has this famous Committee however recommend? Free everything, and listen to the foreigners, they know best. They know best how to use the banks, how to use the resources of the people that are deposited in the banks, for their own private purposes. That was the reason why 25 years ago, in this country we nationalized the banks. Because you chose to surrender to the foreigners, you chose to capitulate to them and let them dictate to you, what we see today is foreign banks coming in and organising scams one of the another.

This morning, I was told of something. Our nationalized banks used to pool their resources and put in advertisements in the newspapers. Now, that power is being taken away from them. I am told that

these advertisements will now be done by a body which has been heavily infiltrated by the foreign banks. The money will be ours, of our people, but this will be used for public relations purposes by the foreigners, in order to seduce the minds of our people and tell them that whatever the foreigners are doing is good for us—that right is wrong and wrong is right.

SHRI JAGESH DESAI (Maharashtra): Is it true?

SHRI ASHOK MITRA: This is what we are doing. We are completely reversing the sense of right and wrong in this country.

Through these Appropriation Bills the government will take some money from the people. Some mistakes were discovered by the C & AG or the Public Accounts Committee, there has been some overspending here and there, we will regularize it. But what is also of some concern is the fact that within three months of passing the Appropriation Bills, you have come back for fresh appropriations even for this year, and even your current calculations are going wrong. They are bound to go wrong because this is not a Government which knows what to do. This is a Government which is told what it has to do by the foreigners. This is the crucial fact.

While we are discussing this, all are merely trying to kick ourselves once more into realising that we have to fight the battle of freedom over again. We will have to get rid of the adventurers who have temporarily seized ministerial and extra-ministerial berths. This country belongs to the people of India and not to some masqueraders who have come from foreign lands to mercilessly loot our assets. They will have to retire to their foreign lands once the general elections take place in January, 1996.

Thank you, Sir.

SHRI JAGESH DESAI: Sir, he has raised one point that the moneys which are at present with the public sector banks, would be given to some other

associations. I would like the Minister to clarify this, because this is agitating our minds also very much. In that case, this should be treated as contributions by the public sector banks pro-rata, and the others also who want to take advantage of it, must also contribute to that extent. Then, I think, that will be all right. Otherwise, if it is one-sided, then it is very serious. I think, the Government must correct it. Otherwise, this should be taken as pro-rata contribution by the nationalised banks, and the private parties should also pay the same amount to the pool.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I do hope that the Minister will take note of it.

श्री मूलचन्द घोषा (उजस्थान): उपसभाध्यक्ष महोदय, मैं विनियोग (संख्यांक 3) विधेयक, 1994 विनियोग (संख्यांक 4) विधेयक, 1994, विनियोग (संख्यांक 5) विधेयक, 1994 जो मंत्री जी ने यहां रखे हैं, उनका समर्थन करने के लिये खड़ा हुआ हूं।

महोदय, अशोक मित्र साहब ने एक बात कही थी कि देश में लागू आर्थिक नीतियों के कारण देश की आर्थिक स्थिति खराब हुई है, मैं अशोक मित्र साहब से निवेदन करना चाहूंगा कि जिस समय श्री नरसिंह राव जी की सरकार बनी उस समय देश की आर्थिक स्थिति क्या थी और आज देश की आर्थिक स्थिति में कितना सुधार हुआ है, वे जरा यह देखें। लेकिन अशोक मित्र साहब एक ही बात कहते हैं कि नई आर्थिक नीति से देश को बर्बाद किया जा रहा है, देश का जो भुगतान संतुलन था वह खराब हो चुका है लेकिन मेरा निवेदन है कि वह ठीक हुआ है। आज रुपये को परिवर्तित किया जा रहा है, रुपये का महत्व बढ़ने जा रहा है, यह किसका परिणाम है? यह आर्थिक नीति का परिणाम है। साथ ही इस एप्रोप्रिएशन बिल में 15 मूल अनुदान मांगे रखी गई हैं, उनमें कृषि के लिये 250 करोड़ रुपये मांगे गये हैं। मंत्री जी, कृषि के लिये आप बजट पास कर लेते हैं लेकिन आज गांवों के अंदर खेती करने वाले कृषकों की स्थिति क्या है? उसको खाद ठीक जो मिलना चाहिये, वह समय पर नहीं मिल रहा और मिल रहा है तो महंगा मिल रहा है। सैड्यूल कास्ट, सैड्यूल ट्राइम्स और पिछड़े वर्गों के एरिया में तो स्थिति और भी दयनीय है, वहां खाद पहुंचता ही नहीं है और अगर पहुंचता है तो

वहां ब्लैक में बेचा जाता है। जो आपने खाद के ऊपर सब्सिडी कम की है उससे देश के किसानों को काफी नुकसान हो रहा है, उनको काफी मंहगा खाद मिल रहा है। मैं समझता हूँ कि इसमें आप सुधार करेंगे और ये अनुदान मांगें जिसके लिये रखी है, इसकी पूर्ति के लिये ज्यादा से ज्यादा पैसा इस पर खर्च करेंगे।

उपसभाध्यक्ष महोदय, भारत को एक कृषि प्रधान देश कहते हैं और देश को लगभग 70 प्रतिशत जनसंख्या खेती पर आश्रित है और यदि हम खेती को बढ़ावा देंगे, किसानों को सुविधा देंगे तो निश्चय ही देश आगे बढ़ेगा। जब तक इस देश का किसान आर्थिक रूप से सम्पन्न नहीं होगा, तब तक इस देश की जनता आर्थिक गरीबी से छुटकारा नहीं पा सकती।

इसलिए हमें खेती पर ज्यादा से ज्यादा पैसा खर्च करके किसानों को खेती के लिए आवश्यक सुविधाएं देनी चाहिए। दूसरा हमने इसके अंदर औद्योगिक मंत्रालय के लिए राशि रखी है। उद्योग की नयी नीति देश के प्रधानमंत्री जी ने रखी। अच्छी नीति है लेकिन जो बड़े उद्योग लगाने वाले, पैसे वाले लोग हैं, वही इसका उपयोग कर सकते हैं। इस देश की गरीब जनता, इस देश का गरीब आदमी इसका कोई फायदा नहीं उठा सकता है। इसलिए जब तक कुटीर उद्योगों को मजबूत नहीं किया जाएगा, लघु और मध्यम उद्योगों को मजबूत नहीं किया जाएगा, तब तक सही मायनों में इस नयी औद्योगिक नीति का लाभ इस देश की गरीब जनता और पिछड़े लोगों को नहीं मिल सकता है।

इसलिए मेरा निवेदन यह है कि आज कुटीर उद्योगों में जो शिथिलता आ गई है और लोगों में जो उसके प्रति लगाव बंद हो रहा है, उस स्थिति को दूर किया जाए और ज्यादा से ज्यादा पैसा बड़े उद्योगों के बजाय कुटीर उद्योगों पर खर्च किया जाए जिससे आम आदमी को उसका लाभ मिल सके।

महोदय, आपने इस एग्रेप्रिएशन बिल में समाज कल्याण विभाग को 22 करोड़ रुपए देने की बात कही है लेकिन आज समाज कल्याण विभाग के जो कार्यक्रम चल रहे हैं, उनकी स्थिति के बारे में मैं कुछ कहना चाहूंगा। समाज कल्याण विभाग ने समाज कल्याण कमीशन बनाया था लेकिन उस कमीशन की भी इतनी दयनीय स्थिति है कि आज तक उससे किसी एक आदमी को भी लाभ नहीं मिला है। राज्यों के अंदर आपने अनुसूचित जाति विकास निगम बनाए हैं और उनको पैसा भी दिया है लेकिन उस पैसे का लाभ उन अनुसूचित

जाति के लोगों को नहीं मिला है। कई राज्य सरकारों ने तो उस पैसे को दूसरे कामों में प्रयोग में लिया है। मैं उस संदर्भ में राजस्थान का उदाहरण देना चाहूंगा। अनुसूचित जाति विकास निगम का 30 करोड़ रुपया राजस्थान सरकार ने विद्युत बोर्ड को दे दिया है। जो पैसा अनुसूचित जाति के लोगों के विकास की योजनाओं पर खर्च होना चाहिए था, वह पैसा उस पर खर्च न करके विद्युत बोर्ड को दे दिया गया है। ऐसी जो कार्यवाही स्टेट-गवर्नमेंट्स करती हैं, उस पर रोक लगानी चाहिए। अनुसूचित जातियों के विकास के लिए जो पैसा मिलता है उसका सदुपयोग होना चाहिए तभी सही मायनों में उन लोगों का विकास हो सकेगा।

महोदय, हमें तो यह एग्रेप्रिएशन बिल पास करना ही है लेकिन इसका मतलब यह नहीं है कि पैसा जिस योजना के लिए दिया गया है, वह उस पर खर्च न किया जाए। शैड्यूल-कास्ट के लोगों को उसका लाभ मिलना चाहिए और उस पैसे को दूसरी चीजों पर खर्च नहीं करना चाहिए।

महोदय, इस एग्रेप्रिएशन बिल के अंदर आपने डेयरी फार्म और पशु-पालन पर पैसा खर्च करने की बात भी कही है। स्टेट गवर्नमेंट्स भी इसके लिए अपने बजट में पैसा एलोकेट करती हैं लेकिन देखने की बात यह है कि वास्तव में आज कितना पैसा डेयरी फार्मों और पशु-पालन पर खर्च हो रहा है। एक कागजी कार्यवाही रिपोर्ट आपके पास आती है और कागज पर ही डेयरी फार्म चल रहे हैं और पशु-पालन हो रहा है। हरियाणा और यूपी के अंदर तो आपको डेयरी फार्म और पशु-पालन देखने को मिलता है लेकिन देश के कई ऐसे राज्य हैं जिनके अंदर डेयरी फार्म और पशु-पालन के लिए जो पैसा एलोकेट किया जाता है, उसका सदुपयोग नहीं हो रहा है। इसके लिए आप एक इवैल्युएशन कमेटी बनाएं जो कमेटी यह देखे कि जो पैसा खर्च किया जा रहा है, जिस योजना के लिए वह मंजूर किया गया था, वह उसी पर वास्तविक रूप से खर्च हो रहा है या दूसरी योजनाओं पर खर्च किया जा रहा है।

महोदय, ग्रामीण विकास के लिए भी कुछ पैसा इस एग्रेप्रिएशन बिल में रखा गया है लेकिन देखने में यह आता है कि ग्रामीण विकास का पैसा कुछ राज्य सरकारों ने शहरी विकास में खर्च किया है। भारत गांवों का देश है। मंत्री जी, मैं आपको बताना चाहूंगा कि आज भी ऐसे कई गांव हैं जिनमें रास्ते नहीं हैं, आदमी तो क्या जानवरों के जाने के रास्ते नहीं हैं। कहीं पर पानी की व्यवस्था नहीं है, कहीं पर बिजली नहीं है, कहीं स्कूल नहीं है और ग्रामीण विकास के लिए हम हर साल बजट में बहुत

सारा पैसा मंजूर करते हैं। इसलिए प्रामाण विकास का पैसा सही मायनों में गांवों के विकास के लिए खर्च होना चाहिए, गांवों में स्कूल, सड़क, पुल आदि बनाने में खर्च होना चाहिए। गांवों में बिजली की हालत तो बहुत ही दयनीय है।

शैड्यूल कॉस्ट और शैड्यूल ट्राईब्स के नाम पर उनके गांवों को विद्युतीकरण के लिए स्वीकृति होती है, लेकिन उसका परिणाम दूसरा होता है। जहां सामान्य जाति के लोग रहते हैं वहां तो बिजली पहुंच जाती है और जहां शैड्यूल कॉस्ट और शैड्यूल ट्राईब्स की बस्तियां हैं, वहां पर बिजली नहीं पहुंचती। लेकिन आपके कगजों के रिकार्ड में यह दिखा दिया जाता है कि एस०सी०, एस०टी० के लोगों को या उनके एरिया को बिजली मिल गई है। ऐसी जो गलत रिपोर्ट आपके पास आती है तथा राज्य सरकारों के जो झूठे आंकड़े आपके पास आते हैं, उनको रोकें और वास्तविक रूप में पैसे का सदुपयोग हो, ऐसा कार्य हो। शैड्यूल कॉस्ट और शैड्यूल ट्राईब्स के लोगों के लिए बिजली पहुंचाने का काम हो या उनको सहायता पहुंचाने का काम हो, वह काम उनके लिए हो।

मैं माननीय मंत्री जी को इस बात की बधाई देना चाहूंगा कि आपने राजीव गांधी फाउण्डेशन के लिए लायब्रेरी खोलने की योजना के लिए कुछ अनुदान रखा है। इसके लिए मैं आपका स्वागत करता हूँ और आपको इस बात की बधाई देना चाहता हूँ। साथ ही आपने अनुदान मांगें - शिक्षा पर खर्च करने की बात कही है। यह बात सही है कि हमारे देश के अंदर प्रत्येक जिले में नवोदय विद्यालय खोले गए हैं। लेकिन मंत्री जी, नवोदय विद्यालयों की स्थिति क्या है? मैं राजस्थान के जिस जिले से आता हूँ उस जिले में भी नवोदय विद्यालय खुलने की घोषणा हुए करीब तीन साल हो गए। लेकिन वहां पर न कोई बिल्डिंग है, न वहां कोई पढ़ाई का कार्य किया गया है, न वहां पर अध्यापक हैं, न वहां पर किसी प्रकार का आपका कार्यालय है। शिक्षा मंत्री जी से जब सदन के अंदर पूछा जाता है तो वह यह बात कहते हैं कि हमने शिक्षा का कार्य सभी जगह प्रारम्भ कर दिया है। जब शिक्षा पर आप पैसा ले रहे हैं तो आप यह देखें कि कितने नवोदय विद्यालय प्रारम्भ किए हैं, कितनों की बिल्डिंग बनी हैं, कितने अध्यापक हैं या नहीं हैं। इनकी व्यवस्था करें तब सही मायने में शिक्षा पर जो पैसा दिया है, वह वास्तविक रूप में खर्च माना जाए, नहीं तो शिक्षा के नाम पर पैसा लेकर दूसरे कार्यों में खर्च किया जाए, यह बहुत गलत बात है कि जिस माध्यम के लिए पैसा

लिया जाए और दूसरे माध्यम पर पैसा खर्च कर दिया जाए।

ट्राईबल एरिया के अंदर दूरसंचार की सेवाएं पहुंचाने के लिए और 103 करोड़ रुपए की व्यवस्था की गई है। अब तक ट्राईबल एरिया में कितने एरिया को एस०टी०डी० से जोड़ा गया है? कितने लोगों को इसका लाभ मिला है? यहां तक कि कितनी एस०सी०, एस०टी० लोगों के लिए आपने एस०टी०डी० बूथ दिए हैं? पैसा देने से पहले आप यह देखें कि कितने बूथ एस०सी०, एस०टी० लोगों को उपलब्ध कराए हैं या कितना एरिया बही कवर हुआ है? पैसा तो बजट में पास होता है लेकिन वास्तविक रूप में उस पैसे से शैड्यूल कॉस्ट और शैड्यूल ट्राईब्स के लोगों को एस०टी०डी० सुविधा मिली है या नहीं और कितने गांवों को एस०टी०डी० से जोड़ा गया है, यह आप निश्चित रूप से देखें। जब हम प्रेजेंटेशन रूप से आज देखते हैं कि एस०सी०, एस०टी० के नाम पर एस०टी०डी० के लिए बजट में आपसे पैसा ले लेंगे। लेकिन मुझे लगता है कि कहीं भी शैड्यूल कॉस्ट और शैड्यूल ट्राईब्स के गांव अब तक एस०टी०डी० से बहुत कम संख्या में ज्यादा से ज्यादा 20 प्रतिशत गांव ही जोड़े होंगे। जब बजट उनके लिए लिया जाता है तो क्यों नहीं पूरा काम उस बजट के अनुसार होना चाहिए और लोगों को मिलना चाहिए।

आज देश में बेरोजगारी की समस्या पैदा हुई है, जो पहले से चली आ रही है। ग्रामीण एरिया के अंदर रोजगार देने की बात थी। लेकिन गवर्नमेंट एरिया में जो योजनाएं भारत सरकार के माध्यम से चल रही हैं जिससे गांव के अंदर जो शिक्षित बेरोजगार हैं, उनको उस एरिया के अंदर रोजगार मिल जाए तो उनकी बेरोजगारी मिट सकती है। लेकिन राज्यों की स्थिति और दूसरी आप जो योजनाएं जिस उद्देश्य से प्रारम्भ करते हैं उसका उद्देश्य राज्य में जाने के बाद, जिले में जाने के बाद, उस एरिया में जाने के बाद, बदल जाता है।

जो स्थिति 1991 में रोजगार की गांव के अंदर थी वही स्थिति आज है। कोई परिवर्तन नहीं हुआ है। गांव में रोजगार देने की योजनाएं आपने बनाई और उसमें पैसा भी खर्च किया लेकिन बेरोजगारी के कारण, रोजगार न मिलने के कारण इस देश के अंदर कई तरह के उपद्रव, आतंक और अपराध हो रहे हैं। गांव के अंदर मां-बाप अपने बच्चे को एम०ए०, बी०ए० तो करा लेते हैं लेकिन पढ़ने के बाद, जैसे गांव में एक कहलवत है - न घर का न घाट का, वह पैसा ही हो जाता है। जब तक बच्चा उनके अंदर में रहता है पढ़ता नहीं है, खेती का काम

सीख जाता है। जब बच्चा बाहर जाकर पढ़ लिख लेता है तो वह न घर का रहता है और न कहीं और का यानी न कहीं जाकर अपना धंधा कर सकता है। जब उसको कोई धंधा नहीं मिलता है तो अनेक प्रकार की योजनाएं उसके दिमाग में बनती हैं। या तो वह कहीं जाकर चोरी करता है या लूटमार करता है या कोई गलत काम करता है। जीवनयापन के लिए उसको पढ़ाया गया है लेकिन उसके लिए उसको नौकरी नहीं मिलती। जब नौकरी नहीं मिलती तो वह अपराध करने की तरफ भागता है। इसलिए मैं मंत्री जी से कहना चाहूंगा कि ज्यादा से ज्यादा धन हमें बेरोजगारी मिटाने के ऊपर देना चाहिए। जो भी योजना आपने अभी तक दी है इस कार्य के लिए वे योजनाएं पूरी नहीं हो रही हैं। उनको पूरा करवा जाए। इसके साथ ही माननीय मंत्री जी को बहुत-बहुत धन्यवाद देना चाहूंगा कि आपने नई आर्थिक नीति रखी है यह बहुत अच्छी है। इस नई आर्थिक नीति के परिणाम हमारे सामने आने वाले हैं। इसलिए मैं आपको धन्यवाद देते हुए बिल का समर्थन करता हूं। जयहिन्द।

श्री चतुरानन मिश्र (बिहार): उपसभाध्यक्ष महोदय, जो विनियोग विधेयक हमारे सामने है इस संबंध में चर्चा पर नई आर्थिक नीति पर ज्यादा हो गई है इसलिए मैं भी उसमें शरीक होना चाहूंगा। मैं उन लोगों में से हूँ जो यह समझते हैं कि यह नई आर्थिक नीति जो आई है इसके पहले देश बहुत तरकी के रास्ते पर था और यहां आकर रुक गया है, ऐसा मेरा ख्याल नहीं है। मैं समझता हूँ वह स्टैगनेशन में था, उसे नये रास्ते की जरूरत थी। लेकिन मैं यह समझ रहा हूँ कि यह नई आर्थिक नीति के नाम पर सरकार कुछ बुनियादी गलती कर रही है जिसका भारी कुपरिणाम इस देश में होने वाला है। सबसे ज्यादा यह प्रचार करते हैं कि हमारा एक्सपोर्ट बहुत बढ़ गया है और हमारा विदेशी मुद्रा का खजाना बहुत भर गया है। मैंने कई बार जिज्ञास किया है मंत्रियों से कि जबतक ज्यादा उत्पादन नहीं बढ़ेगा तब तक कोई हमारा एक्सपोर्ट बहुत बढ़ जायेगा, यह आश्चर्यजनक बात होगी। यह बात नहीं हो सकती। अगर यह टेम्पोरेरी है तो भी यह चलने वाली नहीं है। मैं आपको आज के अखबार टाइम्स आफ इंडिया से एक उद्धरण देता हूँ जो हमारे कामर्स सेक्रेटरी का है। मैं पढ़कर सुनाता हूँ।

"The dumping of textiles, consumer electronics and leather goods by countries like India in international markets could be one of the

reasons for Indian exports recording a none-too-encouraging growth of nine per cent during the first quarter of the current financial year, after a 20.5 per cent growth in 1993", the Commerce Secretary, Mr. Tejen... Vhanna, said.

यानी पिछले साल जब एक्सपोर्ट 20 परसेंट पर हो रहा था तो पिछले क्वार्टर में 9 परसेंट पर चला गया। क्या यह सही नहीं है? हमारे वित्त मंत्री जी यहां बैठे हैं। अगर उत्पादन नहीं बढ़ेगा तो एक्सपोर्ट कहां से बढ़ेगा। मंत्र से बढ़ेगा?

वित्त मंत्री (श्री मनमोहन सिंह): बड़ रहा है।

श्री चतुरानन मिश्र: उसकी लिमिटेशन है। जब तक उत्पादन नहीं बढ़ेगा तबतक कुछ नहीं हो सकता।

इसलिए मैं जिस बात की चर्चा कर रहा था, उत्पादन का क्या हाल है? अभी एसोसैम में एक पेपर तैयार किया है, मैं कम्युनिस्ट पार्टी के पेपर से उद्धरण नहीं कहता हूँ, उससे तो मंत्री महोदय को एलर्जी है।(व्यवधान) देखिए, यह है एसोसैम की रिपोर्ट, समय कम है इसलिए उसके सिर्फ प्वाइंट्स ही दूंगा।

Agriculture is not picking-up; GDP in 1993-94 was lower than 1992. I am giving the points only. Industry is not picking up; the consumer sector production is stagnating; non-durables lower than earlier; capital goods declined by 3.9 per cent; in fertilizer, there is negative growth. (Interruptions)

SHRI V. NARAYANASAMY (Pondicherry): Mishraji, are you telling about 1992 figures?

SHRI CHATURANAN MISHRA: No, Sir, Not at all. Your friend Assochem is saying all this. Fertilizer is still stagnating. Then, they have about the high growth in money supply. So far as price rise is concerned, they have given data about coal prices, foodgrains and medicines; I mean how these prices are going up. The Commercial Banks credits to the Government increased by 34.7 per cent. As a result, the total fiscal deficit is approaching Rs. 75,000 crores.

एक माननीय सदस्य: कहां से लाए हैं?

श्री चतुरानन मिश्र: यही पेपर है, आप कहिए तो हम फिर कोट करके आपको बताएं।

उप सभाध्यक्ष (श्री सतीश अग्रवाल): नहीं उसकी कोई आवश्यकता नहीं है।

श्री चतुरानन मिश्र: अगर आप कहें तो यह एनालिसिस हम आपको दिखा सकते हैं।

श्री बी० नारायणसामी: यह सीपीआई-एम का है कि सीपीएम का।

श्री चतुरानन मिश्र: आपके मित्र एसोचैम का है।

They are your best friends (Interruptions)

सरकार के लोग चर्चा करते हैं इनवैस्टमेंट की तो उसका भी सुना दें। यह भी एसोचैम के पेपर से है।

A worrisome feature of the economic growth in certain areas, including 1993-94, has been the sluggish investment in the economy; reduced investment outlays by public sector and in green field projects, have been a major factor.

यह आपको अभी का, इस साल का, तुरंत का हम आपको बता रहे हैं। इनका यह कहना है कि an issue which merits attention is the phenomenon of significant increase in capital raised by Indian companies from the Indian capital market and through Euro issues, not being matched by commensurate capital investment by the corporate sector (Interruptions) हो यह रहा है कि रुपया जो आ रहा है, उप सभाध्यक्ष महोदय, वह तो हमारी स्टॉक मार्किट के जरिए आ रहा है, वह यहीं की कम्पनी के शेयर खरीद करके आ रहा है, नये स्टॉक इनवैस्टमेंट हो नहीं रहे हैं। समय नहीं है इसलिए इसकी ज्यादा चर्चा नहीं कर सकूंगा लेकिन मैं बताना चाहूंगा कि इस तरह की बात है। उस सभाध्यक्ष जी, यही तो बात है कि ज्ञानी हो कर..... (व्यवधान)

Mr. Jagesh Desai, I am telling you. You have spoken and I am speaking. But, the govt. must speak (Interruptions) Finance Minister knows that. Don't say that he does not know that. It is not the Communist Party report. But, I am telling you.

ज्ञानी होकर अगर गड़बड़ वाली बात बोलें तो यह तो और भयंकर बात है। अगर अज्ञानी रहते हमारे फाइनेंस

मिनिस्टर महोदय, यह बात कहते तब तो हम इतनी चिन्ता नहीं करते जितनी हम इस बात से कर रहे हैं। उस सभाध्यक्ष महोदय, अभी तीन बातें प्रकट में आयी हैं। वह भी तीनों, नारायणसामी जी वे कम्युनिस्ट पार्टी के पेपर नहीं हैं। यह है, एक ह्यूमन डेवलपमेंट रिपोर्ट, लेटेस्ट रिपोर्ट, उसमें कहते हैं कि इंडिया की पोजीशन, ह्यूमन डेवलपमेंट का जो हिसाब है, वह परकैपिटा इनकम से नहीं है, उसमें वह लगा देते हैं लॉगीविटी कितना है, पढ़ना-लिखना है, स्टैडर्ड आफ लीविंग पोजीशन क्या है। इंडिया की पोजीशन 173 कंटीन में 135वां स्थान है। सोचिये, हम विश्व में कहाँ हैं?

भारत का 135वां स्थान है। वह आप सोचिये। लेटेस्ट मैं आपको दे रहा हूँ। आप सुन लीजिये। दूसरी रिपोर्ट है वर्ल्ड डेवलपमेंट रिपोर्ट, 1994 की, इसमें है कि:

"India's per capita national product based on purchasing power parity has been behind Bangladesh."

अब हम लोग बंगलादेश से भी पीछे हैं। इसके मुताबिक इंडिया जो है वह पुअरेस्ट कन्ट्री में आ गया है। इंडिया का परकैपिटा जो पीपीपी है वह 1210 डॉलर है जब कि बंगला देश का है 1230 डॉलर, श्रीलंका का है 2810 डॉलर, पाकिस्तान का है 2130 डॉलर। यही हमारा विकास है। वर्ल्ड बैंक की रिपोर्ट ले लीजिये। अभी आप जानते हैं कि रिजर्व बैंक ने सरकार को ज्यादा कर्ज देना बंद कर दिया है। आपने निर्णय लिया है कि सरकार को यदि जरूरत होगी तो कमर्शियल बैंक से लोन लेंगे। रिजर्व बैंक से लोन बंद होने के बाद वर्ल्ड बैंक की रिपोर्ट में है कि:

"The loan is so high that 50% of the Central revenue goes to pay it. With a reduction in the Central Government borrowing from RBI it can go to a dangerous position."

यह हमने वर्ल्ड बैंक की रिपोर्ट से आपको कहा। जिस बात की मैं आपसे चर्चा कर रहा था, आपने सुना ही होगा कि इस देश में हम लोगों ने, वाम-पंथियों ने अंदोलन शुरू किया है, जेल भरे और इसमें करीब दो-तीन लाख लोग अभी तक जेल जा चुके हैं या सजा भी पा चुके हैं। ऐसा हम क्यों करते हैं? ऐसा जब हम लोग कह रहे हैं तो इसका यह मतलब नहीं है कि भारत गुलाम हो गया। ऐसा कोई नहीं कह रहा है। लोग यह

कह रहे हैं कि वर्ल्ड में एक डीफैक्टो वर्ल्ड गवर्नमेंट "इमर्ज" हो रही है और वह है वर्ल्ड बैंक की, आईएमएफ की, गैट की और जी-7 की। यह मैं नहीं कह रहा हूँ। यह फाइनेसियल टाइम्स लंदन कह रहा है कि ऐसी बात हो रही है। ये सब तय कर लेते हैं कि कितना आपका बजट डेफिसिट होगा, कौन कौन टैक्स घटाने पड़ेगे, इम्पोर्ट इयूटी कितनी होगी, इरीगेशन के क्या दाम होंगे, बिजली के क्या दाम होंगे, यह सब ये बताते हैं। मैं यह नहीं कहता कि हर क्वत ये गलत ही बताते हैं। लेकिन फिर हम लोग किस बात के लिये हैं, यह पार्लियामेंट किस बात के लिये है,

यह हमारा कहना है। यह हमारा ही कहना नहीं है, यह जो रुपया आया है, शेयर मार्केट में यह एक वर्ल्ड ट्रेड है। वाल स्ट्रीट जर्नल को मैं कोट कर रहा हूँ:

"With free currency, after the demolition of Brettonwood system, as you know, 90% of the international currency transaction is for speculation whereas earlier it was for long-term investment. That is why the growth rate now is lower."

यह वर्ल्ड वाइड है। कहते हैं कि इसका 90 परसेंट स्पेकुलेशन के लिए है। भारत में भी यही हो रहा है। विदेशी धन स्टॉक मार्केट में आ रहा है, कल कारखाने बनाने के लिए नहीं है।

एक दूसरी बात जिसकी मैं चर्चा करना चाहूँगा वह यह है कि न्यू एकनामिक पालिसी आने के बाद भ्रष्टाचार के नये नये एवेन्यु खुल गये हैं, बड़े पैमाने पर, मंत्री महोदय पर आक्षेप नहीं आया है। लेकिन मैं बता दूँ कि वह आपकी एकनामिक पालिसी के सपोर्टर भी हैं प्रेमशंकर झा, उन्होंने 20 अगस्त, 1994 के हिन्दू में एक लेख लिखा है। उसका उद्धरण मैं पढ़कर सुना देना चाहता हूँ:

"India has gained an unenviable reputation abroad as a country that combines a high level of corruption with an inability to deliver what it promises."

कितना करप्शन है, कितने कितने चार्ज हो रहे हैं। यह तो आप सभी जानते हैं सेक्योरिटी स्केम के बारे में। उस के कारण हम इतने दिन सदन से बाहर बैठे रहे ताकि आपकी सरकार भ्रष्टाचार को गंभीरतापूर्वक ले। यहां शुगर में क्या हुआ, आप सभी जानते हैं, पहली

सरकार में क्या हुआ, रेलवे मंत्रालय में क्या हुआ, आयल वाले में क्या हुआ। आज जैरो आवर में आपने देखा कि किस तरह से पूवन आयल को बी-डी-ओ कबन को दिया गया।

चारो तरफ से लूट मच गई है इस न्यू इकोनोमिक पालिसी के अन्तर्गत। देश की सम्पत्ति को बुरी तरह से बेचा जा रहा है। सब से ज्यादा चिन्त की बात बही है। एक सब से बड़ी मुसीबत की चीज हो गई है। गांधी जी ने मेहनत कर के देश में एक स्वदेशी की भावना जगाई थी। उसने बहुत काम किया था आज़ादी के आन्दोलन में। हम तो छोटे थे, हमने आखिरी लड़ाई में हिस्सा लिया था। सन् 1942 के आन्दोलन के पहले मैं नहीं था लेकिन उसके पहले भी दुकानों में फिफ्टिंग होती थी और पुलिस वाले छड़ी ले कर मारते थे। बच्चे भाग जाता करते थे। उसमें आहूटिया यही था कि स्वदेशी की भावना को जगाया जाए जिस चीज को हमारे वित्त मंत्री जी से मैं कहूँगा कि उन्होंने छिप्टाय कर दिया। सब से बड़ा पाप इन लोगों ने यही किया है कि स्वदेशी की भावना को देश में खत्म कर दिया है। सारे देश में चर्चा चलती है विदेशी चीजें खरीदने और पहनने की। विदेशी सामान स्मॉलिंग कर के, राइड्रोह कर के हमारे लोग लेने को तैयार हैं, अगर किसी को समूत की जरूरत तो चलिये हमारे साथ, किसी भी बाईर पर चलिये, हम आपको बताएंगे। कैसे रुकेगी, यह अलग बात है। लेकिन यहां स्वदेशी की भावना को जो छिप्टाय कर दिया है, हम नहीं जानते हैं कि इसका परिणाम क्या होगा? ऐसा जपान में नहीं होता है, ऐसा कोरिया में नहीं होता है। आप जिस बंग से देश का विकास कर रहे हैं, ऐसा कोरिया में नहीं हुआ है। ऐसा लेटिन अमरीका में हुआ है जहां पर लोग दुर्दशाग्रस्त हैं, वहां की इकोनोमी चौपट हो गई है। वह मेरा भेन्जीन नहीं है। वह "टाइम्स" है जिसे पढ़ कर मैं आपको सुनाता हूँ कि वह लोग कर्ज देते हैं तो क्या करते हैं। आप ब्राज़ील का सुनिये।

"For the past four years Brazil for example has paid to the World Bank 5.3 billion more than it has received."

जितना उसको मिला उससे 5.3 बिलियन डालर उसने चार साल के अन्दर ज्यादा पेमेंट किया। मैं चाहूँगा मंत्री महोदय, इनके पास तो सारा हिसाब है, अगर देश को बता देते कि आप जितना रुपया ले रहे हैं, वह इस शताब्दी का अंत आते आते आप ज्यादा रुपया लेंगे या आप ज्यादा रुपया उनको पेमेंट करेंगे। यह आंकड़ा आसान है, उपलब्ध किया जा सकता है। (समय की

घंटी) में दो तीन मिनट आपके और लेता हूँ। एक बात जिसको हम कहना चाहेंगे, वह है कि न्यू इकोनोमिक पालिसी के मातहत कुछ स्टेट्स की हालत।

SHRI G. SWAMINATHAN (Tamil Nadu): Sir, the hon. Member was so critical that the Finance Minister has gone out of the House.

SHRI CHATURANAN MISHRA: Sir, I cannot ask him to come back because from time to time I also say, let him go.

श्री ईस दत्त यादव (उत्तर प्रदेश): एक मंत्री जी हैं और दो सदस्य सत्ता पक्ष के हैं, यह दिलचस्पी है इन लोगों की (व्यवधान)

श्री चतुरानन मिश्र: इससे ज्यादा लोगों की क्या जरूरत है। यह लोग बहुत मूल्यवान व्यक्ति हैं (व्यवधान)

THE VICE-CHAIRMAN (SHRI SATISH AGRAWAL): Ministers come and go, but the House goes on.

श्री चतुरानन मिश्र: इसलिए इसको रोज नहीं करना है। मैं जिस बात की चर्चा कर रहा था कि इस न्यू इकोनोमिक पालिसी में स्टेट फाइनेंसिंग, कुछ स्टेट्स को छोड़ कर डिस्ट्राय हो गये हैं। मैं बिहार की चर्चा करता हूँ। बिहार की हालत तो पहले से ही ऐसी है और अब तो केन्द्र को प्लान ही नहीं बनेगी, प्लानिंग खत्म हो जाएगी। अब बिहार में उद्योग नहीं खुलेंगे। वह बैकवर्ड एरिया है, इनफ्रास्ट्रक्चर भी कमजोर है। वहां कोई कारखाना लगाने नहीं जाएगा। वहां कोई शेंयर मार्केट वाला रुपया नहीं लगाएगा। प्राइवेट सेक्टर वाले नहीं लगाएंगे। इससे अनईवनेस और ज्यादा हो जाएगी। भ्रममानता तेजी से बढ़ती जाएगी। मैंने लोकेट किया है बिहार, उड़ीसा, आन्ध्र प्रदेश का रायलसीमा, यहां से ले कर पूर्वी यूपी० वाला एरिया, हम आपको कह देना चाहते हैं कि 21वीं शताब्दी के पहले दशक में यहां भयंकर बगावत होगी, खूनखराबा होगा और आप नहीं बचा पायेंगे।

यह काश्मीर नहीं है छोटा-सा इलाका, नागालैंड नहीं है कि आर्मी भेज दीजिए कंट्रोल हो जाएगा। यह हिन्दी बेल्ट का इलाका है जब उठेगा तो उसको कोई नहीं बचा सकता है। इसकी चर्चा डा० जगन्नाथ मिश्र जी ने भी थोड़ी की थी। इसको मैंने पहले भी कहा था और मैं चाहता था कि इसको आपको बता दूँ। इन्होंने ऐसी हालत में पहुँचा दिया है कि बिहार और उड़ीसा जैसी

स्टेट्स अपने कर्मचारियों को तनख्वाह तक नहीं दे पाती हैं। वहां संविधान के मातहत वह स्टेट आ गयी है कि फाइनेंसियल इमरजेंसी लागू करने की पोजीशन उत्पन्न हो गयी है। इतनी सीरियस हो गयी है। इसलिए न्यू इकाधिक पालिसी की एक देन यह है।

दूसरा एक प्वाइंट है और यही कहकर मैं समाप्त करता हूँ, आपने घंटी बजा दी है, कि राजकीय क्षेत्र को खास उद्देश्य से बनाया गया था। मैं कोई रिलीजियसली राजकीय क्षेत्र के पक्ष में हूँ ऐसी बात नहीं है, वह आपको बता दूँ। अगर राजकीय क्षेत्र के लोग कंपटीशन में नहीं रहते हैं, अगर वे पब्लिक की सेवा नहीं करते हैं तो गलती करते हैं। तब वे नहीं ठहर सकते हैं। यह मैं आपसे कहना चाहता हूँ कि राजकीय क्षेत्र के बारे में गवर्नमेंट ने जो एटीट्यूड ले लिया है वह एंटी पब्लिक सेक्टर है। मैं उदाहरण दे सकता हूँ। मैं उदाहरण देता हूँ हैवी इंजीनियरिंग कारपोरेशन रॉची का। उसने कहा कि दो सौ करोड़ रुपया चाहिए माडरनाइजेशन करेंगे। जर्मनी की एक फर्म तैयार हो गयी कि दो सौ करोड़ रुपया देंगे। गवर्नमेंट आफ इंडिया को गारंटर बनना था। गवर्नमेंट आफ इंडिया ने रिफ्यूज किया कि वह गारंटर नहीं बनेंगे। आप आप बता दीजिए? रुपया भी दूसरा देता है? और वही गवर्नमेंट, जब एक मल्टी नेशनल आता है पावर में इमरान कम्पनी तो उसको स्टेट भी गारंटी देता है उसको सेंटर भी गारंटी देता है और शर्तनामा क्या होता है। ये लोग कहते हैं हम आपकी आजादी पर आंच नहीं आने देंगे। मैं चाहता था कि वह जो एग्जिमेंट हुआ है उसको इस सदन के सामने रखा जाए। यह सदन तो किसी एक आदमी का नहीं है। हम लोगों की यह प्रतिष्ठा है। हमारी सूचना के मुताबिक उसमें एक क्लोज है कि अगर इमरान से कोई विवाद होगा तो भारत का कोर्ट उस पर फैसला नहीं देगा। विदेश में वह मुकदमा चलाया जाएगा और विदेश का ही कोर्ट फैसला देगा। तो बताइये हमारी सावरेनिटी का क्या रहा, हमारी स्वतंत्रता कहां रहेगी? इस बात को आप बता दीजिए। इसीलिए मैंने कहा कि जो दिशा सरकार ने तय की है उस दिशा से महंगाई फैलेगी, बेरोजगारी फैलेगी और औद्योगिक ह्रास की हमने आपसे चर्चा की कि किस तरह से औद्योगिक ह्रास हो रहा है। उद्योग बढ़ नहीं रहा है। पिछले तीन साल में कहीं के वहाँ है। दैन लोग 80 के पहले जिस रेट आफ ग्रोथ में बढ़ते थे उसका आधा भी आज हमारा उद्योग नहीं बढ़ रहा है। कुछ कुछ जगह तो माइनस में चला गया है। इस तरह की हालत है।

एक प्वाइंट को ये लोग अक्सर कहते हैं कि अभी

देखिए दाम घट रहे हैं। क्या यह सच्ची बात है कि दाम घट रहे हैं? हम आपसे पूछना चाहते हैं। दाम जिस गति से बढ़ रहे थे उसमें इन्होंने अभी हिसाब लगाकर बताया कि प्लॉट दो घटा है यानी बढ़ने में घटा, प्राइस में नहीं घटा, दाम तो बढ़ रहे हैं।

श्री जगेश देसाई: बढ़ने की रफ्तार कम हुई है।

श्री चतुरानन मिश्र: बढ़ने की रफ्तार, वह भी सिर्फ प्लॉट 2, जबकि लोग इतना ज्यादा मंहगाई से कराह रहे हैं। यह तो समझिए कि लोग बहुत ज्यादा सीधे-सादे हैं, बग़ावत नहीं हो रही है। नहीं तो इस देश की सरकार ऐसी स्थिति पैदा कर रही है कि अनॉपलायमेंट बढ़ेगा, विदेशी पूंजी बढ़ेगी, भारतीय ब्रांड नेम चौपट हो जाएगा और जैसा मैंने कहा कि स्वदेशी नाम की कोई चीज नहीं रहेगी, विदेशी आकर कहेंगे कि उनके मुकदमें का फैसला विदेशों में होगा। सरकार विदेशी कम्पनी को साक्सेन गारंटी देगी और देश के लोगों को पूछेगी नहीं, पब्लिक सेक्टर को कोई पूछेगा नहीं। यह स्थिति पैदा होगी। इसलिए मैं तो इनको एक भी पैसा देने के पक्ष में नहीं हूँ कि एक भी पैसा इनको दिया जाए क्योंकि दिया गया तो वे बैंक स्लैम करेंगे, चीनी घोटाला करेंगे। आपके पहले भी ये घोटाले कर चुके हैं। संचार में देखिए यह है कि चारों तरफ़ ब्रह्मचार फैला हुआ है। फिर क्यों इनको रुपया देंगे? आपको रुपया देना तो कुंए में, समुद्र में जाकर फेंक देने से भी खराब है। लेकिन इनको मत दीजिए क्योंकि ये रुपया लेकर अनाचार करेंगे, व्यापार करेंगे और देश को सिखाएंगे कि मर्द-मर्द से कैसे-कैसे शादी करता है, औरत-औरत से कैसे शादी करती है। यही टी०वी० पर दिखाएंगे। यही दिखाना बाकी था। पता नहीं प्रधान मंत्री तो हमसे उम्र में ज्यादा हैं, अभी उनकी रूचि उधर क्यों चली गयी यह हमको समझ में नहीं आ रहा है। यही कहकर मैं समाप्त करता हूँ। धन्यवाद।

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Mr. Virumbi, you please finish within 10 minutes.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Mr. Vice-Chairman Sir, thank you very much for giving me an opportunity to speak on this Appropriation Bill as brought before us seeks to appropriate the amount already spent during the financial years 1990-91, 1991-92, both years together, to the tune of Rs. 731 crores and Rs. 343 crores in

the current financial year. Sir, about the first two Bills, the Appropriation Bills No. 3 and No. 4, it is a *fait accompli*; the money has already been spent. Sir, in these, my objection is not to the amount that is involved but the policy involved in this expenditure. For example, in this Appropriation Bill, for Commerce Department in 1991 Budget, the original provision was Rs. 280 crores. The Supplementary provision was Rs. 789.38 crores. The total provision is Rs. 1,069 crores but the actual expenditure is to the tune of Rs. 1,655.91 crores, resulting in Rs. 586.91 crores of excess expenditure. What I want to say is that the original provision was made for Rs. 280 crores, the technical assistance for the erstwhile USSR but, if you go through the previous year, not 1990-91, but 1989-90, the same more than Rs. 500 crores of excess expenditure has occurred. Therefore, the bureaucrats, the executive could have thought over it as to how much they could have allotted in the Budget itself. You are showing only Rs. 280 crores but you are spending Rs. 1656 crores. There is no relationship between the actual expenditure and the amount you have shown in the Budget.

Another example I can cite is regarding the Telecom services. The original demand was for Rs. 2329.90 crores. The supplementary demand was to the tune of Rs. 47 crores. The supplementary demand for Rs. 47 crores was actually approved by this august House at the fag-end of the financial year. After having got it approved at the fag-end of the financial year, subsequently, now the further expenditure in the Telecom sector along—what they have shown in the Appropriation Bill—is to the tune of Rs. 103.17 crores. Sir, the same thing is repeated in the next Budget also i.e. in 1991-92 Budget. For Telecom, the original demand was for Rs. 2635.99 crores or Rs. 2636 crores. The supplementary demand is for Rs. 222 crores. After having got approved Rs. 222 crores at the fag-end of the year, further excess expenditure is Rs. 65

crores—why couldn't you include this in the supplementary Budget itself when you were introducing the supplementary budget at the fag-end of the financial year? In the supplementary budget, you are showing an excess expenditure of Rs. 47 crores. But, you have spent more than Rs. 103 crores. It clearly shows that there is some lacuna in calculating the data in the Telecom Department. The high officials responsible for this should be put before the proper forum and you should just tell them that this is not the way that they have to spend the money. For example, Sir, in the Public Accounts Committee, they have given the reason for this excess expenditure. This excess expenditure has occurred on one of the plan schemes mainly local telephone system due to more receipt of cables and subscriber equipment; under non-Plan under stores suspense account mainly under general stores due to less issues to capital and partly under factory stores due to more receipt from the manufacturers. This is Public Accounts Committee Report No. 60. In the Public Accounts Committee Report No. 74, the same thing was repeated. This excess has occurred on one of Plan scheme mainly local telephone system due to more receipt of cables and subscriber equipment. The same thing, the same words were repeated in the Public Accounts Committee Report No. 74. This excess occurred on one of the Plan schemes mainly "local telephone system due to more receipt of cables and subscriber equipment." That means the reasons also were prepared by class III employees, not by the people who are responsible for this. This is what I feel. Therefore, I am objecting to this not because of the amount involved but the way the amount is being spent in this manner. I object to the policy that you are pursuing.

Sir, then regarding the current financial year, out of 343 crores of rupees, I appreciate that you have allotted 250 crores of rupees for fertiliser. In this respect I want to say about Tamil Nadu.

We require 9.73 lakh tons of urea. But, last year we have used only 7.84 lakh tons because the price is enhanced due to the wrong policies pursued by the Government. But at least now the immediate requirement of urea of 60,000 tons more we want. Out of 2.75 lakh tons you have allotted only 2.15 lakh tons. Therefore 60,000 tons of more urea is required. Per-hectare urea consumption of the State is reduced from 120.28 kgs in 1991-92 to 114.57 kg now. Thereby, 5.7 kg has been reduced because of enhancement of the price of fertiliser due to the wrong policies of the Government. Another thing is that you have allotted Rs. 10 crores for the Steel Authority of India for implementation of the Voluntary Retirement Scheme from the National Renewal Fund. Another grant for Voluntary Retirement Scheme to Export Promotion agencies is Rs. 15 crores. For the Voluntary Retirement Scheme you have allotted for both Rs. 25 crores more. You are sending employees out of factories as well as from the Government offices. This is the wrong policy pursued by the Government. This is an anti-labour policy due to your liberalisation policy. This is my charge, Sir. Then, regarding the price-rise, I want to tell you one thing. I do not want to go in depth because the time is short. The Treasury Benches say that the economy is stabilised; they are having more than 17 billions dollars with them. How has this 17 billion accrued? They have to tell us. For example, I tell you Sir, some six months before, our rupee was going to appreciate the international market. At that time our RBI intervened and purchase dollars to the tune of 8 billion dollars. While we are purchasing dollars, we are releasing the money into the market. Actually, the Government wanted to curb money supply further. They decided on some changes in the Cash Reserve Ratio. Three instalments together they are able to enhance only 1% Cash Reserve Ratio. It is not going to off set the amount that has been released in the market. Therefore, even

8 billion dollars have been sold, subtracting 1.5 billion dollars from 8 billion, you have purchased 6.5 billion and kept them intact. We have to keep the rupee intact. The money you have injected into the market has yielded inflation. Therefore, the main cause of the inflation is the wrong policy pursued by the Reserve Bank of India. It clearly show two things, One is that you wanted to promote exports. To promote exports at the cost of the lives of 95 crores of people, you have bought dollar. If it is not the reason, then what is the reason? Whether, you have done it willingly or reluctantly you have been forced by the World Bank and the IMF to buy dollars and to keep the dollar intact. Therefore, unfortunately, you have succumbed to the pressures by the IMF and the World Bank. If you have resorted to the first, then, you are not worried about the people. If you have resorted to the second, then you have done as the World Bank and the IMF dictated. This is not a healthy sign for this country. Therefore, I submit, Sir, that the fiscal policy pursued by the Government is a total failure. What I feel is that we have to wage another war, the third independence war. The first independence war was against the British people. The second was against emergency. The third war we have to wage against this liberalisation policy. That is what I feel. I will talk only for two more minutes. Sir, regarding 343 crores of rupees supplementary budget. I would like to say something.

3.00 P.M.

Then, they said about the grant to the Rajiv Gandhi Foundation for village library project and other things also which is Rs. 1.5 crores. There is no objection about allotting this amount. Then there is this grant to the Rajiv Gandhi Foundation for a project to rehabilitate and assist the child victims of terrorism. I am also not objecting to this. This should be allotted. But what I am saying is that this amount of Rs. 1.5

crores is not at all enough. If you take Delhi, when Indira Gandhi was assassinated in 1984, there was a terror unleashed in Delhi and nearly 4,000 sikhs were murdered. Some people responsible for it escaped and some people were allowed to escape. And I do not want to go into that aspect. But what I am saying is that the off-springs of those people who were murdered in this carnage should be protected by this Government. They are morally bound to protect these children. For that, there is no provision in this. Therefore, I am not supporting totally this grant.

Sir, the policy pursued by this Government is totally incorrect. You have to change your policy or you will be changed by the people of this country. With these words, Sir, I conclude.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Now, Mr. Austin. Please take care of the time. You have got five minutes. So, finish up as early as possible.

SHRI S. AUSTIN (Tamil Nadu): Mr. Vice-Chairman, Sir, I rise to speak on the Appropriation Bills on behalf of my party, AIADMK.

Sir, every year, the ritual of presenting the Budget is gone through, and lots of promises are made to the people. But, in actuality, people's sufferings remain unmitigated in spite of many schemes said to have been launched. Every year, the revenue increases, and so also the Budget allocation. Yet, the common man continues to suffer. The poor people live in misery. One fails to understand the new economic policy has done to alleviate poverty.

Sir, though the Centre is responsible for the price rise and other economic situations prevailing in the country, the State Governments have to bear the brunt since they have to face the people directly. Though the Centre has failed to rollback the prices, it could at least check the price rise. Even that is not done, and the prices of even essential commodities are soaring high every day. Despite so

much concern expressed by the Centre in revamping the Public Distribution System, the fact remains that the Central allocation for PDS is inadequate, and the States are unable to meet their requirements.

Sir, our hon. Chief Minister of Tamil Nadu, Dr. Puratchi Thalaivi has appealed to the Centre time and again to increase the allocation of rice, sugar and kerosene for PDS. But, always there is a gap between what is demanded and what is given. Our hon. Chief Minister, realising the hardship faced by the tribals and those living in hilly regions, devised a scheme to provide them more rice, sugar and kerosene through the PDS. Our Chief Minister has also instructed the district officials to see that ration cards are given to all the needy persons on priority and also to see that they get all the items every month. To keep the prices affordable by people, our hon. Chief Minister has subsidised it and people are happy that they get enough essential commodities at a low price.

But, Sir, I only want the Centre to understand the financial hardship the State Government has to face to lessen the hardships of the people. I take this opportunity to appeal to the Government to increase the allocation of essential commodities for PDS to Tamil Nadu immediately. The Centre should also bear the cost of subsidy in PDS since the State has to bear the burden for the failure of the Centre to check the price rise.

Sir, while the Centre launches various schemes at the cost of several crores, it is a pity that it does not come to the rescue of a State Government when it launches welfare schemes. In Tamil Nadu, a number of schemes have been launched by our hon. Chief Minister for the upliftment of the poor, the Scheduled Castes, the Scheduled Tribes and women. Fire-proof houses are provided free of cost to Scheduled Castes, Scheduled Tribes and the poor. Others are also given soft loans for constructing houses. Free text-books are given to the children

of those below the poverty line, Scheduled Castes, Scheduled Tribes and backward classes. Grants are given for the marriage of women of poor families. The popular Nutritious Noon-Meal Scheme has been revamped and expanded to provide the poor children at least one nutritious meal a day.

I am only trying to say that, but for these schemes, the life of the poor would have been miserable. Therefore, it is the duty of the Centre to provide funds to the State Governments for executing these schemes. I appeal to the hon. Finance Minister to ponder over this matter and take steps to provide funds for such welfare schemes.

Sir, Centrally-funded projects have not been set up in Tamil Nadu like in some privileged regions. This is a major cause of lopsided development, leading to frustration, particularly among the youth. Even some of the existing projects in Tamil Nadu are either closed down or shifted to some other State. For example, the prestigious Officers' Training Academy of the Indian Army established in Madras after the 1962 China war, is all set to be shifted from there. No one functioning very well, training several hundred officers every year. St. Thomas Mount in Madras, where the Academy is situated, is best for such training. Even the climate is congenial, the atmosphere is calm. East Coast road are some of the projects pending with the Centre. Since these projects aim at improving the economy of the State, I urge upon the Centre to clear all the pending projects without wasting further time.

I feel it my bounden duty to make a mention of the police modernization scheme launched by our hon. Chief Minister with the unity and integrity of the country foremost in mind. Our hon. Chief Minister has ordered for a thorough modernization of the Tamil Nadu police to put down terrorism and to prevent the entry of terrorists into Tamil Nadu. In just one year our hon. Chief Minister has succeeded in putting in end

to terrorism in the State. That is why our hon. Chief Minister has sought Central assistance to the tune of Rs. 85 crores for modernizing the police force. But the Centre has given a meagre amount, which is not sufficient even to modernize the police in one district. Therefore, I appeal to the Centre to provide Central assistance immediately as sought by the Tamil Nadu Government, enabling it to carry on the modernization without any hindrance in the larger interest of the nation.

I am hopeful that the hon. Finance Minister will prevail upon the Government to accept these suggestions put forth by me.

Thank you, Sir.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Shri Digvijay Singh—absent. Shri Ram Gopal Yadav—absent.

Hon. Members already aware that three hours' time was fixed by the BAC, but we are practically crossing four-and-a-half hours. I have been very liberal in giving time to hon. Members because this is an important economic issue.

Now, Mr. Vayalar Ravi, though your name is not here, as a special case, because you have been my good friend in the past, I am giving you time, but, please take care of the time yourself and do not force me to ring the bell.

SHRI VAYALAR RAVI (Kerala): Thank you, Mr. Vice-Chairman. You were also a Minister of Finance. So, you will also be interested in hearing what I speak.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Yes, yes, sure.

SHRI VAYALAR RAVI: Sir, I support this demand. Naturally, it is inevitable and necessary on the part of the Government to come to the Parliament occasionally with supplementary demands because the situation may compel them to spend more and to get the sanction of

Parliament later on. Naturally, this gives an opportunity to the Members to express their views on certain issues. Many Members have commented upon the economic policy. The economic policy has been debated. There were arguments on it. It touches all walks of life, of course, some of my friends sitting on the other side resorted to agitations also. I do not want to get into that.

But, certain realities are there. As soon as India got freedom and became a republic, everyone knows, Pt. Jawaharlal Nehru adopted a policy of a middle path. Naturally, he had to frame policies in accordance with that thinking. We marched ahead to an extent. But, the basic question that arises before the Opposition today is this. At any point of time, did they extend any support to Jawaharlal Nehru? Did they extend any support to Mrs. Indira Gandhi? Look at the political history of this country. You can see *bandhs* being organised and strikes being organised. I am not criticising about that point. My only contention is that today they say that Jawaharlal Nehru was right and that Mrs. Gandhi was right. This is after their demise. But, during the tenure of their Prime Ministership, they did not do so. You can see that Pt. Jawaharlal Nehru laid the basic foundation for the economic growth and economic progress of this country. Thereafter, when Janata Party came to power, you Mr. Chairman were also a Minister, they resorted to a rolling plan. People like me opposed the rolling plan in the House because the whole economic reform was derailed. Although we criticised it, you had a concept. I appreciate you had an economic concept. I criticise it only from my party's point of view and my conviction. The people who advocate today for Jawaharlal Nehru and Mrs. Gandhi, were all along opposing them when they were Prime Ministers.

Mrs. Gandhi, I believe, was the nation's strongest nationalist economic leader who guided and led this country to

the most spirited economic growth. Look at the whole history today. You can analyse the whole economic development. When the FERA was passed, I was a party to it. Mr. Murthy and all of us were in the Lok Sabha at that time. All of us were a party to passing the FERA. We were a party to the implementation of the MRTP Act. Today the picture has changed.

Some people like me have their own reservation about change in economic policy. I have my own reservations on certain issues. I am one who feels sorry for the collapse of the Soviet Union. I am one who feels that the Soviet Union should not have collapsed. That system should have remained for the betterment of the developing nations. Unfortunately, it has collapsed. After its collapse, the Americans have become the policemen in this world. India and other developing nations are living in perpetual tension. In this situation, what we have to do is to adjust ourselves as well as to go along with the global economy to an extent.

In that process the criticism may be there, but the ultimate goal is the uplift of the poor. If anything goes against the poor, we can speak out with one voice.

Sir, one good thing that has happened is that the rate of inflation has come down to single digit. It is a good thing. Smuggling was also one of the major sources of blackmoney. After the adoption of certain policy this has also been contained to a large extent. Even smuggling in gold has been contained. When you criticise the economic policy, you should be realistic. I agree that our economic policy should take into account the problem of unemployment. Import of technology must be lead to unemployment. Unfortunately, the modern technology concept is reducing the employment opportunities. Without taking into account the availability of the Indian manpower and its employment no planning can be successful and no economic growth can be fruitful. Moreover, the economic growth and

development can not reach the poor without more and more employment. These are the basic concepts.

Now, I come to the allocation of Rs. 10 crores as additional expenditure allotted to the Ministry of Textiles. I want to know for what purpose this increase has been allotted. I understand the textiles can provide a big boost to our exports. After the GATT, if they can fulfil the promise made and if the quota system is eliminated, I hope the economy will get a big boost. But I see that the Americans are showing certain problems. But, I feel those problems can be sorted out. Yet the question remains for what these additional Rs. 10 crores have been spent.

In Kerala, the handloom weavers are being given subsidies, but, unfortunately, the system is that the State Government pays first, then the Centre reimburses it. If the Government of India decides to reimburse, you subsidise in the real sense. At present the State Government has to pay first to the societies and then the Government of India would subsidise on the basis of the reports of the State Government. At present the arrears of these reimbursements come to about Rs. 10 crores. They have not yet been paid. Therefore, I would request the Government of India to consider giving direct subsidies instead of reimbursing the amount.

Since the time is limited, I would touch on only two more points. On Chandigarh, you have spent about Rs. 6.8 million. It is a very sensitive and political issue. You know Punjab has come back to normalcy now. The people of Punjab are great warriors. We are proud of them. Those people have now come back into the national mainstream and into the national social and political life. They themselves now feel that terrorism would not pay dividends. So, the democratic process of elections even at the Panchayat level has taken place and 72 per cent of the people of Punjab

have exercised their franchise. This is one of the main development of the country. The contribution of the farmers of Punjab is the greatest one. Unfortunately, it was because of the misguided propaganda or misguided thinking that they strayed away for some time. They have now come back to the mainstream. It is for us to consolidate their coming back to the mainstream and the centre has to take note of their national outlook. I believe people are very much agitated over the status of Chandigarh. A time has come to hand over Chandigarh to the State of Punjab. Otherwise it will lead to further complications. So, it is time to take advantage of the situation that now prevails in Punjab. I congratulate the people of Punjab for their patriotism and contribution to the freedom movement and as warriors to guard the frontiers of India.

I am proud of it. We are not alienating them. We are not accusing them. We are only sorry for them for what has happened in the past. As Indians, we come from the South. We look at them with a vision. We expect that they would contribute, more and more, to the country. If we want them to fulfil that dream, we must see that they must be happy. What is the point keeping the money with us and spending it? We have already spent Rs. 6.8 million on Chandigarh. Let us leave it to the people of Punjab because it is meant for them. If Haryana wants a new capital, I am not against them. Let them have a new capital. You can give them some money to construct a new capital. So, any delay in regard to the status of Chandigarh can create more problems than solving the problem. So, I hope that the hon. Finance Minister will be able to convey our sentiments that Chandigarh must be given to the State of Punjab. Taking the gains that we have already achieved into account, I support these Appropriation Bills.

THE VICE-CHAIRMAN (SHRI

SATISH AGARWAL): Mr. Sangh Priya Gautam, last speaker.

श्री संघप्रिय गौतम (उत्तर प्रदेश): उपसभाध्यक्ष महोदय इस सरकार को समझाने का कोई लाभ है नहीं क्योंकि बिगड़ती है जब जल्लिम की नीयत तो नहीं काम आती दलीलो हुज्जती। यहाँ पर बड़ी विद्वता के साथ जादुई शब्दों में ऐसे आंकड़े पेश कर दिये जाते हैं कि पढ़े-लिखे लोग प्रमित हो जाते हैं। मैं कबीर का उदाहरण देना चाहता हूँ। संत कबीर बगैर पढ़े लिखे थे। बड़े विद्वान लोग अपनी बड़ी-बड़ी पोथी लेकर उनके सामने टकराव करते थे। जैसा हमारे वित्त मंत्री जी बड़े अच्छे लच्छेदार भाषण देते हैं। कबीर जी एक बात कहते थे: तू कहता कागद की लेखी और मैं कहता आंखों की देखी अरे कागद की लेखी सही है या आंखों की देखी सही है। अर्थ-व्यवस्था क्यों चरमरा गई है? गांव की भाषा में अर्थ-व्यवस्था के दो-तीन मोटे-मोटे सिद्धांत हैं कि उत्पादन बढ़ाओ, आमदनी बढ़ाओ और खर्च घटाओ तो अर्थ-व्यवस्था सही हो जायेगी। आप मुझे बता दीजिए कि कौन सा उत्पादन आपका बढ़ा है। क्या कृषि उत्पादन बढ़ा है? आपने कहा चीनी कम पैदा हो रही है विदेश से ले आओ। आप विदेश से ले आए। अगर ज्यादा उत्पादन हो रहा होता तो आप क्यों लाते विदेश से। मोटी सी बात है कि उद्योग की चीजें बढ़ाओ, उत्पादन बढ़ाओ, उत्पादन बढ़ाओ और आमदनी बढ़ाओ। आमदनी काहे से, निर्यात से अपनी चीजें दुनिया में बेच कर खर्च घटाओ। आपका अपना खर्च, व्यक्ति का खर्च, परिवार का खर्च और सरकार का खर्च। देश की आबादी बढ़ रही है और महंगाई भी बढ़ रही है। इसके साथ-साथ बीड़ी, सिगरेट, पान, तम्बाकू, शराब, सुलफा, चरस, स्मैक, लाटरी, शेयर और सिनेमा, इन पर अंधाधुंध आदमी खर्च कर रहा है। यह खर्च बढ़ रहा है। सरकार खर्चा करती है। 31 दिसम्बर की रात को और पहली जनवरी की रात को नंगी औरतों को नचाया जाता है और नया साल मनाया जाता है फाइव स्टार होटलों में और इसको सरकार छूट देती है। कैबिनेट ड्रांस होते हैं। उन पर सारा पैसा बर्बाद हो रहा है। आप कह रहे हैं खर्चा कम करो तो सरकार का कौन सा खर्च कम हुआ। आपने कहा दस फीसदी कटौती एम्प्लॉइज में होगी तो आप नहीं कर पाये। मंत्रियों की कने कम नहीं कर पाये। नया मंत्री एक मकान लेता है तो महीने भर में उसकी पुतई, सजावट अपने हिसाब से दुबारा करता है। कौन सा तुम्हारा खर्च कम हुआ।

खर्चा कोई कम नहीं हुआ अपितु बढ़ा है और आमदनी बढ़ी नहीं, उत्पादन बढ़ा नहीं। अर्थव्यवस्था खरमर रही है। यह है मोटा सिद्धांत। आंकड़े आप कितने ही पेश कर रहे हैं। मैं ज्यादा लम्बी बात नहीं कहूंगा मेरा समय बड़ा सीमित है। लेकिन चार विषय हैं। एक कल्याण मंत्रालय, दूसरा पर्यावरण एवं वन मंत्रालय, तीसरे सड़कें और चौथा खेती।

मैं इसके बारे में एक दो बातें कहूंगा। खेती हमारे देश का प्रमुख उत्पादन का, और गुजर-बसर का साधन है और हम अनेकों बार सदन में कह चुके हैं। हम पढ़ते थे—

“उत्तम खेती मध्यम धान, अधम चाकरी भीख निदान।”

और भी सारी खेती की पैदावार है। दलहन, तिलहन, फल, मेवे, रस्सी, लकड़ी, अनाज आदि जो कुछ भी हैं, वह सब हम खेती से पैदा करते हैं। आज भी हम खेती के आधार पर बनी हुई चीजें दुनिया में निर्यात करते हैं, चाहे टेक्सटाइल गुड्स हो या लैटर गुड्स हों, आज भी भारत इन्हीं दो चीजों का ब्यापारी है और वह दोनों चीजें खेती पर आधारित हैं। आज भी हम खेती पर आधारित हैं। मैं कहना चाहूंगा कि खेती की हालत आज क्या है? आज खेती की दुर्दशा होती जा रही है। एक तो सरकार यह दुर्दशा कर रही है और दूसरे कुदरत कर रही है। बाढ़ आ गयी, सारी फसलें बर्बाद हो गयीं, उत्पादन कम हो जाएगा। फिर एक टिड्डी दल आ गया और सरकार ने उस टिड्डी दल को मारने का कोई उपचार नहीं किया। अब तो यह टिड्डी दल दिल्ली में भी है और शायद कोई बंगला बचा नहीं है जिसमें टिड्डी दल न हो। मेरे वैस्टर्न कोर्ट में मैं सौ-दो सौ टिड्डियों मार चुका हूँ क्योंकि मुझे थोड़ा बुरत शौक बागवानी का है और मैंने 8-10 गमले लगा रखे हैं। मेरे दो पेड़ों को टिड्डी खा गयी। तो एक कुदरत की मार और एक टिड्डी की मार, फिर सरकार की मार, और खेती चौपट।

दूसरा है रोड्स। बरसात में सारी सड़कें टूट गयीं और जितने गांव और शहर मुख्य सड़कों के किनारे हैं, उन्होंने अपने घर ऊंचे कर लिए, पटरी ऊंची कर ली, सड़क नीची हो गयी। नालियां तोड़ दीं, नालियां नहीं हैं, गांव और कस्बे का साग पानी सड़क पर जाता है, यातायात अधिक होने से सारी सड़कें टूटी हुई हैं, शहरों और गांव के अन्दर। 75 प्रतिशत आबादी इस देश की गांवों में

रहती है। गांव में सड़कें नहीं हैं, यह सड़कों की हालत है। अब पैसा आप कहाँ के लिए ले रहे हैं?

अब आईए वन और पर्यावरण पर। पर्यावरण आप देख रहे हैं। कल्याण के लिए जो कल्याण मंत्रालय ने पैसा दिया, हमारे यहां चार स्टेड्स ऐसी हैं जो उस पैसे को भी खा गयीं। (व्यवधान) माफ करना आपका भी नम्बर है। 350 करोड़ रुपए बिहार खा गया, कल्याण का पैसा खर्च नहीं किया, कहाँ गया पता नहीं। 35 करोड़ यू०पी० और 35 करोड़ वैस्ट बंगाल। (व्यवधान) आप राति से सुनिए मैं जो बता रहा हूँ आपको, वह सबेरे आंकड़े सरकारी लाया हूँ, कल्याण मंत्रालय से, मेरे आंकड़े नहीं हैं। मैंने यू०पी० भी गिना है। आप क्यों परेशान हो रहे हैं? मैं वहाँ का रहने वाला हूँ, यह बात दूसरी है कि सरकार औरों की है वहाँ पर। स्पेशल कंपोनेंट प्लान उपसभाध्यक्ष महोदय, अनुसूचित जातियों और जनजातियों के लिए है, उसी पर खर्च हो वह पैसा लेकिन वह पैसा ऊर्जा पर, उद्योग पर, यातायात पर, सड़कों पर, शिक्षा पर और स्वास्थ्य पर खर्च कर दिया है। यह नहीं हो सकता है क्योंकि स्पेशल कंपोनेंट प्लान का पैसा टोटल प्लान का 16.48 परसेंट होना चाहिए लेकिन इन स्टेड्स में जो खर्च हुआ है वह 11.38 परसेंट खर्च हुआ है। तो यह पैसा डाइवर्ट हो गया। कुछ पैसा खा गए। हजूर अनवर, हमने यह तय किया कि सिर पर मैला ढोने की प्रथा को खत्म कर देंगे। बड़े-बड़े डिबोरे पीटे गये। मैला ढोना, सिर पर शीश आदि ढोते हैं जो उसको समाप्त करने का। अब जनाब उसमें क्या देते हैं, डेढ़ सौ रुपये महीना बजीफ। अब जो मैला ढो-ढोकर एक हजार डेढ़ हजार रुपये महीना कमाता है, वह उसको छोड़कर डेढ़ सौ रुपये लेने क्यों आएगा? लिहाजा वह स्वीम फेल हो गई।

श्रीमान जी, कहते हैं अशिक्षा को हटाओ। अनुसूचित जाति महिलाओं के लिए, लड़कियों के लिए स्कूल खोलने की योजना बनायी। कोई पैसा खर्च नहीं हुआ, साग पैसा अन-गुटिलाइज्ड। इसके अलावा शैक्षिक कास्ट के जो लड़के इंजीनियरिंग में पढ़ते हैं या मेडिकल कालेज में पढ़ते हैं उनके लिये स्कालरशिप देने की बात कही। छात्रावास में, जो आंकड़े हैं, उनके हिसाब से एक लड़के पर 13 सौ रुपये खर्च आता है। लेकिन यह सरकार 280 रुपये महीने स्कालरशिप देती है। इस कारण वे बीच में ही पड़ाई छोड़कर चले आते हैं। यह स्थिति अनुसूचित जाति के लोगों की है। इस विषय में मैं एक बात कहना चाहता हूँ कि चौबे जी छान्ने बनने गये लेकिन दुबे जी बन गये। अनुसूचित जातियों के लोगों

का मजदूरी पर अधिकार था लेकिन उनको आपने अन-स्किल्ड कह दिया। मैं यहां पर एक उदाहरण देता हूं। इस सदन की यह बिल्डिंग बनी हुई है, इसका नक्का बनाया है इंजीनियर ने, लेकिन इसकी चिनाई किसने की है? यह बिल्कुल सीधी है। जिस मजदूर ने ऐसी चिनाई की है वह अन-स्किल्ड कैसे हो सकता है? जिसने एक-एक ईंट, एक-एक सेंटीमीटर का ध्यान रखकर इसको चिना वह तो स्किल्ड लेबर हुआ वह अन-स्किल्ड लेबर कैसे हो सकता है। लेकिन आपने इनकी मजदूरी इसलिये नहीं बढ़ायी क्योंकि वह अन-स्किल्ड है जब कि वह स्किल्ड लेबर है। अगर वह स्किल्ड न होता, वह कैसे बना देता इतनी सुन्दर इमारत। ऐसा करके आपने इन मजदूरों का मखौल उड़ाया। (समय की घंटी)

मान्यवर, अंतिम दो एक बात कहकर समाप्त करता हूं।

इसके अतिरिक्त जो प्राकृतिक संपदा है उसके उपयोग पर, जैसे जो खोबी है उसका अधिकार था पोखर के पानी पर, कपड़े धोने के लिये, लेकिन आपने उससे वह अधिकार छीन लिया। जो निषाद व मल्लाह हैं उनका अधिकार था तालाब के पानी में सिंघाड़े उगाना और मछली पालने पर, यह अधिकार भी आपने उनसे छीन लिया है। अनुसूचित जाति और जनजातियों का अधिकार था जंगल की लकड़ी, फली, फल के इस्तेमाल पर, और जंगल की रक्षा और जंगल में जो जमीन खाली पड़ी हुई हो उसको जोतना। यह चीजें आपने शैड्यूल ट्राइब से छीन ली हैं। अब क्या हो रहा है। क्षमा चाहूंगा, मेरी पार्टी भी निजीकरण के पक्ष में है लेकिन निजीकरण की एक सीमा है। मैं क्षमा चाहूंगा आज इस नीति के कारण देश की अर्थव्यवस्था कहां जा रही है? इसके कारण सारे धंधे कुछ सीमित वर्गों में संचित होते जा रहे हैं और इसके कारण इस देश के गरीब, अनुसूचित जाति और जनजाति के लोग वहां पहुंच जायेंगे जहां वे आज से 50 वर्ष पहले थे। इसलिये मैं चाहूंगा कि अगर निजीकरण हो तो जो राष्ट्रीयकृत बैंकों से पैसा लेकर उद्यम खड़ा करते हैं उन उद्यमों में आरक्षण की प्रणाली लागू हो और ट्रेडिशनल उद्योग इन लोगों के लिये खेड़ दिये जायें। जो सब्जियों से इनका पुरतैनी पेशा है जैसे टैनेरी है यह अनुसूचित जातियों का काम है, शू-इंडस्ट्री है यह अनुसूचित जाति के लोगों का काम है, आगरा और कानपुर का सारा लेबर का काम अनुसूचित

जातियों के पास था लेकिन यह भी उनसे छीन लिया गया है। अगर उनके ट्रेडिशनल इंडस्ट्री छीन लेंगे तो फिर आप मुझे बतलाइये कि किस तरह से आप देश की आर्थिक स्थिति को अच्छा करेंगे? इसलिये जो उनके पुरतैनी धंधे हैं यह आप उनके वापस दीजिये।

अंतिम बात, यह जो तमाम पैसा आबादी के हिसाब से खर्च होना चाहिए, यह पैसा उन वर्गों पर खर्च नहीं होता। प्रधान मंत्री जी ने घोषणा की है, मुझे खुशी है कि पांच सौ करोड़ रुपया अल्पसंख्यकों के डेवलपमेंट के लिये निगम बनाने हेतु देंगे। बहुत अच्छी बात है।

मौलाना ओबैदुल्ला खान आजमी: 15 अगस्त को किया एलान कभी पूरा नहीं होता।

۱۵ اگست کو کیا اعلان یورائیں ہوتا۔
[مولانا عبید اللہ خان اعظمی]

श्री संघ प्रिय गौतम: मुझे बहुत खुशी है कि अगर अल्पसंख्यकों के लिये 500 करोड़ देते। लेकिन अनुसूचित जाति और जनजातियों का जो नियम पूरे देश के लिये है उसके लिये केवल 50 करोड़ रुपये। यह कितनी हंसी और मजाक की बात है जिनकी आबादी 15 प्रतिशत है उनकी पांच सौ करोड़ रुपया दे रहे हैं तो पांच हजार करोड़ रुपये इनके लिये क्यों नहीं?

सताते भी हैं मुतवातिर और रोने भी नहीं देते, यही बस इनकी मंशा है कि मैं छुट-छुट के मर जाऊं।

उपसभाध्यक्ष: श्री सतीश अभवाल: देखिये, आपने समय ज्यादा लिया है। यह भाषण आपका घंटों तक भी खत्म नहीं होगा। समाप्त कीजिये।

श्री संघ प्रिय गौतम: मैं समाप्त करता हूं, धन्यवाद।

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI M.V.
CHANDRASHEKHAR MURTHY):

Sir, today we are discussing the Appropriation Bills regarding the supplementary demands for grants for the year 1994-95 and excess grants in respect of the budget (General), 1991-92.

Sir, first of all, I would like to thank all the hon. Members who have participated in the debate. I also thank for their valuable suggestions. Many of the speakers who have participated in the debate have referred to various projects in their States and constituencies. I definitely share the concern of the hon. Members. I will convey their concern to the administrative ministries to take up follow-up action. The hon. members have

*[Transliteration in Arabic script.]

given their valuable suggestions regarding the economic and the industrial policies. Their suggestions are duly taken note of.

Sir, I would like to take up the Appropriation Bill in respect of the supplementary demands for grants, 1994-95. There are about 15 demands aggregating to Rs. 343.3 crores. The actual net cash outgo is only Rs. 256.36 crores. This is mainly due to the assistance which we have given for fertilizer promotion which has cost Rs. 250 crores. Secondly, it is in respect of the payment for the CPWD workers to implement the arbitration award. It comes to Rs. 6.36 crores. The remaining Rs. 86.85 crores which are matched by the additional receipts are corresponding savings in the respective departments. Out of this Rs. 22 crores is the main investment in the share capital of the Scheduled Caste and the Scheduled Tribe Development Corporation. There is no additional cash outgo.

As far as the assistance to the Steel Authority of India under the VRS is concerned, the money involved is Rs. 10 crores. As far as the Export Promotion Council is concerned it is Rs. 15.476 crores.

The hon. Member, Shri Vayalar Ravi has referred to Rs. 10 crores which we spent on the textile mills. Sir, this is the financial assistance which we have given to them for the revival of the two sick spinning mills in Andhra Pradesh. Both the mills are co-operative spinning mills.

For advanced research in plasma technology, we have spent nearly Rs. 25 crores. To develop sensors, components, devices and materials in strategic area of technology, we have spent Rs. 25.56 crores. Totally, we have spent Rs. 50.56 crores.

Now I would like to take up the Appropriation Bill regarding excess Demands for Grants for the year 1991-92. The excess grants have been scrutinised by the Public Accounts Committee and the Committee, in their reports, have

recommended regularisation of excess expenditure under the provisions of the Constitution. That is why we have come before the House. The main expenditure that we have incurred is in relation to the Department of Commerce. It is about Rs. 521 crores. It is mainly due to larger drawals from the erstwhile USSR under technical credit facility for making purchases from the USSR. The next main expenditure is on telecommunication services. This was, as pointed out by the hon. Member, Shri Virumbi, Rs. 103.81 crores. This excess expenditure is mainly due to increased receipt of cables and subscriber equipment under the local telephone system. Hon. Member Virumbi has taken objection to the excess expenditure under the telecom services in the successive years. Both these excess expenditure were scrutinised by the public Accounts Committee. They observed that the Budget wing Department should be revamped so that the situation would not recur. This was the observation made by the public Accounts Committee. We will definitely follow their observation and I assure the House that this will not recur.

Yourself, Shri Ashok Mitra and Shri Jagesh Desai have mentioned about the Joint Publicity Committee for public sector banks. The Government has taken a decision and the JPC was wound up. Now it is the Indian Banks Association, which will decide about the future course of action. In the IBA, both the public and private banks, including the foreign banks, are members and the IBA will decide about the contribution to be made by each constituent bank. My hon. friend, Shri Vayalar Ravi(Interruptions)....

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): The objection taken by Shri Jagesh Desai was that the funds contributed by the nationalised banks to the JPC should not be handed over to the IBA which represents conflict of interests.

SHRI M.V. CHANDRASHEKARA MURTHY: The nationalised banks continue to be the members of the IBA. Both private and public sector banks, including foreign banks, are members of the IBA and the IBA will decide about the future course of action.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Let the IBA create its own funds. Let it not have the funds of the JPC. Let the funds of the JPC be returned to the nationalised banks.

SHRI M.V. CHANDRASHEKARA MURTHY: I wish to point out that all the public sector banks are members of the JPC and they contribute to the JPC. The same members will now continue to be members of the IBA. That is my point.

SHRI JAGESH DESAI: My point was like this. At present, there is a sum of Rs. 3.5 crores contributed by the public sector banks to the JPC. Now this fund has to be handed over to the IBA.

SHRI M.V. CHANDRASHEKHAR MURTHY: Regarding that I do not have the information. I will collect the information and furnish it to the hon. Member.

SHRI JAGESH DESAI: If the fund has to be given to the IBA what I had suggested was that prorata has to be taken from the nationalised banks and same amount should be contributed by other foreign banks and private banks. So, all should be equal for that purpose. That was my point.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Mr. Minister, you get this point examined because this is an important issue. Funds contributed by the public sector banks to the JPC should not be handed over to IBA. Let the IBA should create its own funds and the nationalised banks also contribute. Please see to it.

SHRI M.V. CHANDRASHEKHAR MURTHY: I understand. All right Sir, even regarding the excess grants for 1991-92, we have spent excess in the

Department of Telecommunications, and there was also excess expenditure of Rs. 32.51 crores mainly due to abolition of more pensioners at the increased rate of D.A. and receipt of more claims in respect of deposit linked insurance scheme and Government provident fund. This is only a constitutional obligation that we have come before this House. I request all sections of the House to support this Appropriation Bill and to return it.

SHRI VAYALAR RAVI: Sir, I want to seek one relevant clarification from the hon. Minister regarding the subsidy to the handloom weavers. Instead of reimbursement, will you make direct payment to the weavers?

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, it is the Textile Ministry that is monitoring the system of subsidy in the cooperative sector or private sector or private sector weaving industry. Better you find out from the Textile Ministry.

THE VICE CHAIRMAN (SHRI SATISH AGARWAL): It is not dealt with directly by the Finance Ministry.

SHRI M.V. CHANDRASHEKHAR MURTHY: No, Sir.

SHRI V. NARAYANASAMY: Sir, regarding subsidy to the farmers which has been revised by the Government, they are giving about Rs. 1,000 subsidy per metric ton. Today they are sending it to the State Governments and there are a lot of complaints from the marketeers and the farmers that it is not reaching the farmers directly or the marketeers, who-soever is directly involved in the distribution. The farmers are complaining to the Members of Parliament. I would request the hon. Minister to see and devise a system by which the farmers will directly get the benefit of subsidy which you are giving to the small and marginal farmers. I want the hon. Minister to give an assurance in this regard.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, I will look into this.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I shall now put the motion regarding consideration of Appropriation (No. 3) Bill, 1994 moved by the Minister. The question is:

"That the Bill to provide for the authorisation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1991, in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I shall now put the motion regarding consideration of Appropriation (No. 4) Bill, 1994 moved by the Minister.

The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1992 in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I shall now put the motion regarding consideration of Appropriation (No. 5) Bill, 1994 moved by the Minister.

The Question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1994-95, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): We shall now take up clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI M.V. CHANDRASHEKHAR MURTHY: Sir, I beg to move:

"That the Bill be returned."

The question was put and the motion was adopted.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Thank you very much for the cooperation. All the three Bill are returned.

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): I have a lot of business with me, legislative business. One is the Comptroller and Auditor

General's (Duties, Powers and Conditions of Service) Amendment Bill, 1994. Can it be passed without any further debate? Mr. Chaturvedi, if you want to speak, You can speak.

**THE COMPTROLLER AND AUDITOR
GENERAL'S (DUTIES, POWERS AND
CONDITIONS OF SERVICE)
AMENDMENT BILL, 1994.**

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI M.V.
CHANDRASHEKHAR MURTHY):** I
beg to move:

"That the Bill to further amend the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971 as passed by the Lok Sabha, be taken into consideration."

The last amendment to the Act in 1987 raised the pension of the C&AG to the level of the pension of a Judge of the Supreme Court. This benefit is, however, not admissible to two ex-C&AG who retired before the amendment came into effect in December, 1987. In the case of Judges of the Supreme Court/High Court, the same pension is admissible regardless of the date of retirement. On that analogy, it is proposed to amend the C&AG's Act to allow this benefit to two former C&AGs.

Under Section 3 of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971, the C&AG's pay and salary is equal to that of the Judge of the Supreme Court. However, if a person who immediately before assuming office as the C&AG was in receipt of a pension (other than disability or wound pension) in respect of any previous service under the Government, an amount of pension equivalent to gratuity would be reduced from his salary. It is proposed to amend the C&AG's (Duties, Powers and Conditions of Service) Act, 1971 that the element of pension equivalent to gratuity is not required to be deducted from the

salary of the C&AG on or after 27th March, 1990. This would be in conformity with the orders on the subject which are applicable to other reemployed pensioners including the Chief Election Commissioner.

Considering the Constitutional importance of the office of the C&AG and the need to maintain its dignity, I am sure that the provisions of the Bill will received-support from all sections of the House.

The question was proposed.

(Interruptions)

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): Yes, Shri T.N. Chaturvedi. I cannot stop any honourable Member from speaking.

SHRI TRILOKI NATH CHATURVEDI (Uttar Pradesh): I am grateful to Shri V. Narayanasamy....

SHRI V. NARAYANASAMY (Pondicherry): We are all supporting the Bill.

SHRI TRILOKI NATH CHATURVEDI: I am grateful for the concern and the sympathy that you have shown to me but, perhaps, you are not aware that so far as I am concerned, I retired in March 1990. I am already drawing the stipulated pension and I think if you had cared to listen to the remarks or the explanation of the honourable Minister for Finance, the position would have been clear. That is why I thought that Mr. Murthy has been kind enough to mention the importance of the office of CAG.

SHRI VAYALAR RAVI: Sir, if any Member has any pecuniary interest in a subject before the House, is he entitled to speak?

THE VICE-CHAIRMAN (SHRI SATISH AGARWAL): He has no interest. He does not get any benefit out of it.

SHRI VAYALAR RAVI: Then it is all right.